

ITEM NO.104

COURT NO.16

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal Nos.1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

(IA No. 125466/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 125467/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Shreekant Neelappa Terdal, AOR (N.P.)
Ms. Sonia Mathur, Adv.(N.P.)
Mr. Sumit Teterwal, Adv.(N.P.)
Mr. Sanjay Kr.tyagi, Adv.(N.P.)
Mr. Noor Rampal, Adv.(N.P.)
Mr. Rajan Kr.chourasia, Adv.(N.P.)
Mr. Ashok Panigrahi, Adv.(N.P.)
Dr. N. Visakamurthy, Adv.(N.P.)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears.
List next week.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)